

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/511/IB/2018
NAME OF THE PETITIONER(S) : RAI ISPAT PVT LTD
UNDER SECTION : 10 RULE 7

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|

ORDER

Petitioner was called but was absent. No representation on behalf of the
Petitioner. Matter is adjourned for hearing submissions. **Put up on 25.09.2018.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr